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SLP(Crl.)No. 3877 OF 2002

ITEM No.36

Court No. 6

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3877/2002

(From the judgement and order dated 03/04/2002 in CRLM 29338/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner (s)

VERSUS

BALA DEVI

Respondent (s)

(With Appln(s). for stay)
(With Office Report)

Date : 13/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) M/s Bharat Singh, Praveen Rai,
Kavita Wadia, Advs.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J
.SP2

Petitioners are granted last opportunity to serve
the respondent within four weeks. List thereafter.

.SP1

[Naresh Kumar]
Court Master

[VP Tyagi]
Court Master